NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 05.01.2021 (TUESDAY)

<u>COURT – III (VIRTUAL MODE)</u>

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) (Ins) No. 307 of 2020	Committee of Creditors of EMCO Ltd. Vs. Mary Mody& Ors.	Sanjeev Kumar	Kumar Anurag Singh-R1 & R2
2.	Comp. App. (AT) (Ins) No. 684 of 2020	Mohan Lal Dhakad Vs. BNG Global India Ltd.	Avinash Bhati	
3.	Comp. App. (AT) (Ins) No. 819 of 2020	Amit Airy Vs. C & S Electric Ltd. & Anr.	Nakul Jain	Rahul Malhotra-R1 Mansij Arya-R2 AjitWagh-RP
4.	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	Anil Mehta Siddharth Bapna-R1 & R2 Sudeep Sudan-R3 & R4
5.	Comp. App (AT) No. 167 of 2020	NikleshTirathdasNihalani Vs. Shah PoddarNihlani Organisers Pvt. Ltd. & Ors.	AadityaA.Pande	
6.	Comp. App. (AT) No. 178 of 2020	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Chandrakant Agarwal & Ors. With	D. Abhinav Rao	
7.	Comp. App. (AT) No. 179 of 2020	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Chandrakant Agarwal & Ors.	D. Abhinav Rao	
8.	Comp. App. (AT) No. 206 of 2020	Hemant Khandelwal & Ors. Vs. Niho Construction Ltd. & Ors.	Shankari Mishra	Rakesh K. Ojha

9.	Comp. App. (AT) No. 209 of 2020	R.P. Casting Pvt. Ltd. Vs. Registrar of Companies, Delhi &	Ashish Middha	Easha Kadian
		Haryana		

Copy to: -

By the order of Hon'ble Acting Chairperson

1. Notice Board

-sd/-Registrar 2. Website: www.nclat.nic.in